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No.K.13017/02/2020-US.I Government of India Ministry of Law and Justice (Department of Justice)

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Jaisalmer House, 26, Man Singh Road, NEW DELHI-110 011, dated 21st May, 2020.

NOTIFICATION

Smt. Justice Sangita Dhingra Sehgal has tendered her resignation from the office of Judge, Delhi High Court, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from 30th May, 2020.

2115/2020

(Rajinder Kashyap) Joint Secretary to the Government of India Tel: 2338 3037

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The Manager, Government of India Press, Minto Road, New Delhi.

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No. K. 13017/02/2020-US.I

Dated 21.05.2020

Copy to:

- 1 Smt. Justice Sangita Dhingra Sehgal, Judge, Delhi High Court, New Delhi.
- 2 The Secretary to Lt. Governor, NCT of Delhi, Delhi
- 3 The Secretary to the Chief Minister, NCT of Delhi, Delhi
- 4 The Secretary to the Chief Justice, Delhi High Court, New Delhi.
- 5 The Chief Secretary, Government of NCT of Delhi, Delhi.
- 6 The Registrar General, Delhi High Court, New Delhi.
- 7 The President's Secretariat, (CA.II Section), New Delhi.
- 8 PS to Principal Secretary to the Prime Minister, New Delhi.
- 9 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 10 PS to ML&J/PSO to Secretary(J)/JS (RKK)/SO(Desk)
- 11 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

2020,

(ARUN KUMĂŘ AGGARWAL) SECTION OFFICER (APPOINTMENTS)

Tele: 2338 3037